

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) and (b) Due to administrative constraints, some class I and II posts have been lying vacant in Jawaharlal Institute of Post-Graduate Medical Education and Research, Pondicherry. Action to fill these posts by direct recruitment, promotion and/or transfer is being taken on priority basis. As these vacancies are in different categories, there has been no adverse effect on the quality of teaching.

Special Train Run Between Delhi and Calcutta to Carry AICC (I) Delegates

747. SHRI SUDHIR KUMAR GIRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a special train was run between Delhi and Howrah on the eve of 77th Session of AICC (I) held from 27 December to 30th December, 1983 at Calcutta to carry its delegates;

(b) whether it is also a fact that the said special train consisted of only Second Class compartments with the facilities of higher classes; and

(c) if so, the total income earned by the Railways on account of running such special train and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) The special train consisted of 2nd Class coaches only.

(c) The amount recovered for running this special train was Rs. 1,97,510 only.

Railway Lines Added Since Independence

748. SHRI M.M. LAWRENCE : Will the Minister of RAILWAYS be pleased to state Kilometres of Railway lines added in the country after Independence, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : State-wise route kilometres of Railway lines added after Independence is given below :

<i>State/Union Territory</i>	<i>Kilometrage</i>
Andhra Pradesh	368
Assam	500
Bihar	729
Gujarat	844
Haryana	124
Himachal Pradesh	81
Jammu & Kashmir	77
Karnataka	367
Kerala	281
Madhya Pradesh	1073
Maharashtra	457
Orissa	659
Punjab	150
Rajasthan	723
Tamil Nadu	522
Tripura	12
Uttar Pradesh	887
West Bengal	728
<i>Union Territory</i>	
Chandigarh	6
Delhi	57
Goa, Daman & Diu	23

Countries which Recognized Kampuchean Regime

749. DR. PRATAP WAGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the countries which have not so far recognised Kampuchea's Heng Samrin regime ; and

(b) the efforts made by India to urge upon these countries to recognise the Heng Samrin regime so vital for peace ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL

AFFAIRS (SHRI A.A. RAHIM): (a) On the basis of information available with us, the following countries have so far recognised Kampuchea's Heng Samrin's regime : Laos, Vietnam, Soviet Union, German Democratic Republic, Bulgaria, Hungary, Afghanistan, Poland, Mongolia, Czechoslovakia, Cuba, Ethiopia, People's Democratic Republic of Yemen, Mozambique, Congo, Grenada, Nicaragua, Jamaica, Guinea, Angola, Seychelles, Guinea-Bissau, Cape-verde, Sao tome and Principe, Madagascar, Guyana, Panama, Libya, Albania and India.

(b) It is for each country to make a judgement. Our position has been made known at various international forums.

Details of Trust Territories

750. **SHRI K.A. SWAMI :** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) whether there are any colonial pockets even after the U.N. Resolution on the De-Colonisation ;

(b) if so, the details thereof ;

(c) whether there are any Mandate and Trust Territories which are still remaining dependent ;

(d) if so, the details thereof ; and

(e) steps being taken by the United Nations to salvage this situation ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a)

and (b) Yes Sir, there are some territories which have still not attained self-government or independence. The non-self-governing territories in respect of which the administering powers transmit information to the UN Secretary General regularly, as required under Article 73(e) of the UN Charter, are given in the statement. In addition, the UN special Committee on De-colonisation also discusses the question of the independence of Namibia as well as issues relating to Western Sahara and East Timor. Our position in respect of each of these questions is well-known.

(c) and (d) Of the original Trust Territories, the Trust Territories of the Pacific Islands (TTPI) administered by the USA still remains under the UN Trusteeship System. The TTPI has also been designated as a Strategic Trust Territory.

(e) Both the UN Special Committee on De-Colonisation and the UNGA's Fourth Committee, besides other UN bodies, continue to take an active part in periodically reviewing the implementation of the UN Declaration on the Granting of Independence to Colonial Countries and Peoples adopted by the UNGA in 1960. They also pursue efforts in seeking ways and means for the immediate and full implementation of the Declaration.

Following the Special Committee on De-colonisation's annual deliberations last year which made recommendations to the 38th Session of the UNGA, the latter adopted a number of resolutions on these issues.

Statement

Name of Administering Power

Territory Administered

1. Australia
2. New Zealand
3. United Kingdom

Cocos (Keeling) Islands
Tokelau
Anguilla
Bermuda
British Virgin Islands
Cayman Islands
Falkland Islands (Malvinas)
Gibraltar